

ground water organisation in Himachal Pradesh were administratively

approved at a total cost of Rs. 26.90 lakhs. The schemes are as under:—

(Rs. in lakhs)

Sl.No.	Name of Scheme	Total Cost	50% Central matching grant	Cumulative release to the State upto March, 1980
1.	Strengthening of Surface Water Minor Irrigation Organisation	5.66	2.83	2.83
2.	Strengthening of Ground Water Minor Irrigation Organisation	21.24	10.62	3.23
TOTAL		26.90	13.45	6.06

These schemes primarily meant for staffing and for purchase of equipment were started in 1976-77.

Radio Broadcasts by Political Parties

226. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the Radio Stations from which each political parties were allowed to broadcast during (1) Lok Sabha elections 1980 (2) Assembly election 1980: and

(b) the time allotted to each political party from each one of the Radio Stations, alongwith the names of the party officials who were invited to broadcast?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) in connection with the Lok Sabha Elections, 1980, all the recognised national parties were allowed two broadcasts each on the national hook-up Delhi,

which were relayed by all AIR stations, except commercial centres. Additionally the principal stations in each State/Union Territory which went to the poll allowed two broadcasts to each of the national parties as also the recognised State parties in the respective States. These broadcasts were from all other stations except commercial centres, in the concerned States.

In connection with Assembly elections, 1980 all the AIR stations, except commercial centres, situated in the 9 States which went to the polls, allowed the facility to all the recognised National parties, and the recognised State parties in their respective States.

Names of the Radio Stations from which the broadcasts were made/ relayed are given in the Statement.

(b) The time allowed in both the cases, i.e., elections to the Lok Sabha and the State Assemblies, was two chunks of 15 minutes each. The Speakers for these broadcasts were nominated by the respective political parties and not by AIR.

Statement

Names of the Radio Stations from which Election Broadcasts were made/relayed during Lok Sabha Elections, 1980

- | | |
|------------------|--------------------|
| 1. Hyderabad | 40. Rewa |
| 2. Cuddapah | 41. Bombay |
| 3. Vijayawada | 42. Jalgaon |
| 4. Visakhapatnam | 43. Aurangabad |
| 5. Tawang | 44. Parbhani |
| 6. Tezu | 45. Pune |
| 7. Passighat | 46. Ratnagiri |
| 8. Gauhati | 47. Sangli |
| 9. Dibrugarh | 48. Nagpur |
| 10. Silchar | 49. Kohima |
| 11. Bhagalpur | 50. Imphal |
| 12. Patna | 51. Shillong |
| 13. Darbhanga | 52. Aizawl |
| 14. Ranchi | 53. Agarthala |
| 15. Ahmedabad | 54. Rohtak |
| 16. Bhuj | 55. Jullundur |
| 17. Rajkot | 56. Simla |
| 18. Vadodara | 57. Cuttack |
| 19. Srinagar | 58. Jeypore |
| 20. Jammu | 59. Sambalpur |
| 21. Leh | 60. Jaipur |
| 22. Bangalore | 61. Ajmer |
| 23. Bhadravati | 62. Jodhpur |
| 24. Gulbarga | 63. Bikaner |
| 25. Mysore | 64. Udaipur |
| 26. Mangalore | 65. Madras |
| 27. Dharwad | 66. Coimbatore |
| 28. Trivandrum | 67. Tiruchirapalli |
| 29. Alleppey | 68. Tirunelveli |
| 30. Calicut | 69. Lucknow |
| 31. Trichur | 70. Aligarh |
| 32. Bhopal | 71. Najibabad |
| 33. Ambikapur | 72. Varanasi |
| 34. Chhatarpur | 73. Rampur |
| 35. Gwalior | 74. Mathura |
| 36. Indore | 75. Allahabad |
| 37. Jabalpur | 76. Gorakhpur |
| 38. Jagdalpur | 77. Calcutta |
| 39. Raipur | 78. Kurseong |

79. Siliguri

82. Pondicherry

80. Delhi

83. Port Blair

81. Panaji

Names of the Radio Stations from which Broadcasts were made/relayed during Assembly Elections, 1980.

1. Patna

24. Sangli

2. Bhagalpur

25. Nagpur

3. Darbhanga

26. Jullundur

4. Ranchi

27. Cuttack

5. Ahmedabad

28. Jeypore

6. Rajkot

29. Sambalpur

7. Bhuj

30. Jaipur

8. Vadodara

31. Ajmer

9. Bhopal

32. Bikaner

10. Ambikapur

33. Jodhpur

11. Chhatarpur

34. Udaipur

12. Gwalior

35. Madras

13. Indore

36. Coimbatore

14. Jabalpur

37. Tiruchirapalli

15. Jagdalpur

38. Tirunelveli

16. Raipur

39. Lucknow

17. Rewa

40. Allahabad

18. Bombay

41. Aligarh

19. Jalgaon

42. Najibabad

20. Aurangabad

43. Varanasi

21. Parbhani

44. Rampur

22. Pune

45. Mathura

23. Ratnagiri

46. Gorakhpur.

Suggestions from Election Commission on Electoral System

227. SHRI LAKSHMAN MALLICK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Election Commission has recently made a number of suggestions to the Central Government for reforming the electoral system; and

(b) if so, what are the details, in this regard and what action Government have taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). No, Sir. However, the Election Commission did make recommendations in the years 1977 and 1978 proposing certain changes in the electoral system. A statement containing the details of the recommendations received from the Election Commission, with dates, (Statement I) and a statement containing the Government's decisions thereon, wherever taken, (Statement II) are laid on the Table of the House. [Placed in Library See No. LT-839/80].